

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Miscellaneous Application No.203/00197/2018

(in OA 203/00264/2014)

Bilaspur, this Wednesday, the 18th day of April, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Dinesh Takhalate S/o Late C.S. Takhalate, aged about 35 years, Working as Phone Mechanic in office of the Telecom District Manager, Telephone Exchange Building, Beladula Road, Raigarh (C.G.) Pin Code 496001
-Applicant

(By Advocate – Shri P. Chetan, proxy counsel of Shri Sunil Pillai)

V e r s u s

1. Bharat Sanchar Nigam Limited through the CMD BSNL, Corporate Office, Bharat Sanchar Bhavan, Janpath, New Delhi 110001.
2. The Director, HRD, BSNL Corporate Office, Bharat Sanchar Bhavan, Janpath, New Delhi 110001.
3. The Chief General Manager Telecom, Bharat Sanchar Nigam Limited, Chhattisgarh Telecom Circle, VIP Road, Khamardih, Raipur (C.G.) 492007.
4. The Assistant General Manager (Admn.), O/o the Chief General Manager Telecom, Bharat Sanchar Nigam Limited, Chhattisgarh Telecom Circle, VIP Road, Khamardih, Raipur (C.G.) 492007.
5. The Telecom District Manager, Bharat Sanchar Nigam Limited, Telephone Exchange Building, Beladula Road, Raigarh (C.G.) 496001.

6. The Manager (CFA)/The A.G.M. (A&P), O/o the Telecom District Manager, Bharat Sanchar Nigam Limited, Telephone Exchange Building, Beladula Road, Raigarh (C.G) 496001.
7. The Accounts Officer (Cash), O/o the Telecom District Manager, Bharat Sanchar Nigam Limited, Telephone Exchange Building, Beladula Road, Raigarh (C.G.) 496001.
8. Department of Telecommunications & I.T, through the Secretary, 81, New Moti Bagh, New Delhi – 110023.

- Respondents

(Shri Laxman Kumar Jaiswal SDE (c), O/o TDM BSNL officer-in-charge is present in person)

O R D E R

By Navin Tandon, AM.

Learned counsel for the applicant submits that the relief sought for by the applicant has already been granted to him by the respondents, and therefore, this MA has become infructuous.

2. Accordingly, M.A is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-